


**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

Notification.

Dated Shillong, the 11th December, 2018.

No. LJ (A) 28/2001/Pt.I/337 – The Governor of Meghalaya is pleased to accept the resignation tendered by Shri. H.S.Thangkhiew, Vice-Chairman of the Meghalaya State Law Commission with effect from 19th November 2018.



(W. Khyllep)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

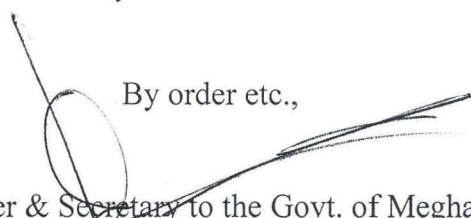
Memo No. LJ (A) 28/2001/Pt.I/337-A,

Dated Shillong, the 11th December, 2018.

Copy to:-

1. The Principal Secretary to the Governor of Meghalaya, Shillong for kind information.
2. The Private Secretary to the Chief Minister of Meghalaya, Shillong for kind information.
3. The Private Secretary to the Deputy Chief Minister, Government of Meghalaya.
4. The Private Secretary to the Minister of Law, Government of Meghalaya.
5. The Principal Secretary to the Government of Meghalaya, Personnel Department.
6. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
7. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong
8. The Secretary, Meghalaya Legislative Assembly.
9. The Accountant General (A & E), Meghalaya, Shillong -793001.
10. The Secretary, Meghalaya State Law Commission
11. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat
12. Shri. Hamarsan Singh Thangkhiew, Vice -Chairman, Meghalaya State Law Commission.
13. The Secretaries, Shillong Bar Association/ Tura Bar Association/ Jowai Bar Association.
14. SAD (Account) Department/Nazarat Department.
15. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the gazette of Meghalaya.
16. The Treasury Officer, Shillong North/South Treasury.
17. DEO, Law Department.
18. Guard file.

By order etc.,



Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

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